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കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 } Vol. VII }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 മേയ് 22 22nd May 2018 1193 ഇടവം 8 8th Idavam 1193 1940 ജ്യേഷ്ഠം 1 1st Jyaishta 1940	നമ്പർ } No. } 21
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PART IV

Private Advertisements and Miscellaneous Notifications

<i>Sl. No.</i>	<i>Tender No.</i>	<i>Item</i>	<i>Quantity tendered</i>	<i>Tender Cost (INR)- inclusive of GST ₹</i>	<i>EMD (INR) ₹</i>
1	GM/3706/2017(i)	Sex Sorted (Female) Frozen semen straws- (Holstein Friesian breed) from progeny tested/ genomically tested sires	10000 straws	22,774.00	1,28,500.00
2	GM/3706/2017(ii)	Sex Sorted (Female) Frozen semen straws- (Jersey breed) from progeny tested/ genomically tested sires	10000 straws	29,500.00	1,82,500.00

Tenders for each item have to be submitted separately as e-tender through <https://etenders.kerala.gov.in>. The bidders those who have enrolled in the above portal with their own Digital Signature Certificate (DSC) only can participate in the tender. The e-tender document and other details will be available in the above mentioned portal from 12-4-2018, 4 p. m. onwards.

Last date and time for submission of E-tenders is 14-6-2018, 5 p. m. and technical bids will be opened Online at 2 p. m. on 18-6-2018.

(Sd.)

Managing Director.

THIRUVALLA MUNICIPAL COUNCIL

Notice of Publication of Draft Master Plan for Thiruvalla Town under Section 36(4) of the Kerala Town and Country Planning Act 2016 (9 of 2016)

It is hereby notified that the Draft Master Plan for Thiruvalla Town prepared by the Municipal Council of Thiruvalla in respect of the Local Planning Area consisting of the whole area of Thiruvalla Municipality with boundaries as described here under;

North—Payippad Gramapanchayat.

East—Kaviyoor Gramapanchayat.

South—Kuttoor Gramapanchayat.

West—Peringara Gramapanchayat, Nedpumpam Gramapanchayat.

Has been published in the official website www.thiruvallamunicipality.in of the Municipal Council of Thiruvalla as per section 36(4) of the Kerala Town and Country Planning Act 2016 (Act No. 9 of 2016).

A copy of the Draft Master Plan is also kept for inspection by the Public during of office hours at the Office of the Municipal Council of Thiruvalla.

Any person interested in the Plan may communicate in writing to the Secretary, Thiruvalla Municipality any objection or suggestion relating thereto within sixty days from the date of publication of the notice in the Official Gazette.

(Sd.)

Secretary.

(Sd.)

Chairman.

Place: Thiruvalla,
Date: 22-11-2017.

KANNUR UNIVERSITY

(Administration 'A' Section)

NOTIFICATION

No. Ad. A2.5742/2018.

31st March 2018.

It is hereby notified for the information of all concerned that considering the recommendations of the Vice Chancellor, the meeting of the Syndicate held on 27-3-2018 as per the decision on Item No. 2018.226, has appointed Prof. P. T. Raveendran, Department of Management Studies, Kannur University as the Pro Vice Chancellor of the Kannur University.

Accordingly, Prof. P. T. Raveendran assumed charge as the Pro Vice Chancellor of Kannur University in the FN of 27-3-2018.

(Sd.)

Kannur.

Registrar.